NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.03.2021

THROUGH VIDEO CONFERENCING CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala

2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 20/BB/2021	For admission	Sec 241(1) (a) of CA 2013	Smt Gayathri Reddy T	Srinandan Karthikeya n	M/s Readyware Pvt Ltd & Ors	

ADVOCATE FOR PETITIONER/s:

Sornandan Koærthikeyan.

ADVOCATE FOR RESPONDENT/s:

Theer thesh B.S

for VGB Associates

9738925075

for Respondents

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ORDER

Heard Mr. Srinandan Karthikeyan, learned Counsel for the Petitioner and Mr. Theerthesh.B.S, learned Counsel for the Respondent.

The learned Counsel for the Respondents accepts the notice for all the Respondents and waives further notice and requests time to file reply.

Post the case "for final hearing" on 06.04.2021

MEMBER (T)

 $MEMBER\ (J)$

Brunda Verifieo

Court Officer